


F. No. J-11017/11/2016-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 08.07.2016

CORRIGENDUM


In the Order bearing F. No. J-11017/11/2016-Judl. dated 04.05.2016 of this Department regarding engagement of Dr. K. Manmadha Rao, as Senior Panel Counsel, the words 'Andhra Pradesh High Court at Hyderabad' occurring in opening para and words 'Andhra Pradesh High Court, Hyderabad' occurring in the Table may be read as "High Court of Judicature at Hyderabad for the State of Telangana & the State of Andhra Pradesh".


11.7.16
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Govt. of India

Copy for information to:

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries and JS&LA in the main Secretariat.
2. Shri K. M. Nataraj, Additional Solicitor General of India (Southern Zone), No. 4306, High Point IV, No 45, Palace Road, Near Basaveshwara Circle, Bengaluru-560001.
3. Shri Bommineni Narayan Reddy, Asstt. SG, H. No. 2-2-25/P/4/A, Durgabai Deshmukh Colony, Bagh Amberpet, Hyderabad-500013.
4. The Registrar, High Court of Judicature at Hyderabad for the State of Telangana & the State of Andhra Pradesh, at Hyderabad.
5. Dr. K. Manmadha Rao, Sr. Panel Counsel, F#103, P#48, SV Paradise HUDA Complex, Saroornagar, Hyderabad-35.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs to upload this order on official website.
9. Guard File/Judicial Section with 5 spare copies.
10. Cash (LA) Section.


(D. Srinivas)

Section Officer (Judicial Section)